

National Company Law Tribunal  
Allahabad Bench  
Allahabad

1 (ND)/2015

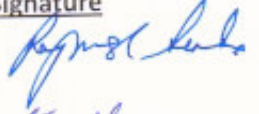

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016.

NAME OF THE COMPANY: M/s Vishwesh Dutt Tiwari & Anr.

v/s

M/s Life Care Services Pvt. Ltd..


SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.


Sl. No.	Name	Designation	Representation	Signature
1.	RAJNISH SINHA	ADVOCATE	PETITIONERS	
2.	Hansh Chaudhary	Advocate	Petitioners	
3.	ABHAY K. DAS	Adv.	Reps No. 2 to 9 H. Chaudhary Kumar Das.	

Order Dated 11.11.2016

CP 1(ND) /2015 Vishwesh Dutt Tiwari v M/s Life care Services Pvt. Ltd.

Learned Counsel for petitioner in CP 80/2015 filed citations and addressed the bench further. Leaned Counsel for respondent in CP 80/2015 argued to some extent. Matter is listed on 15.11.2016 pre-lunch for continuation.

  
V.S.R. AVADHANI, MEMBER-JUDICIAL

  
H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 11, November, 2016